

The 27th September 1965

No.LJL.44/65/3.—The following Act of the Assam Legislative Assembly which received the assent of the Governor, is hereby published for general information—

ASSAM ACT XI OF 1965

(Received the assent of the Governor on the 24th September, 1965)

THE ASSAM APPROPRIATION (No.IV) ACT, 1965

[Published in the *Assam Gazette* Extraordinary, dated the 27th September, 1965]

**An
Act**

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1966.

It is hereby enacted in the Sixteenth Year of the Republic of India as follows:—

Short title 1. This Act may be called the Assam Appropriation (No.IV) Act, 1965.

Withdrawal of Rs. 7,38,35,660 from the Consolidated Fund of the State of Assam for the financial year 1965-66.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of seven crores, thirty-eight lakhs, thirty-five thousand, six hundred and sixty rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1966 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1966.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
1	Charges on account of Taxes on Income other than Corporation Tax.	33,230	...	33,230
3	Charges on account of State Excise Duties.	1,63,317	...	1,63,317
4	Charges on account of Taxes on Vehicles.	36,148	...	36,148
5	Charges on account of Sales Tax.	1,93,950	...	1,93,950
	Charges on account of other Taxes and Duties.	64,650	...	64,650
9	Charges on account of General Administration.	30,000	21,800	51,800
16	Charges on account of Education (General).	2,27,63,103	...	2,27,63,103
20	Charges on account of Agriculture.	26,66,404	...	26,66,404

(1) Grant No.	(2) Services and purposes (Major heads)	(3)		
		Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
22	Charges on account of Rural Development.	33,602	..	33,602
23	Charges on account of Animal Husbandry.	25,88,870	...	25,88,870
27	Charges on account of Major Industries.	...	104	104
	Charges on account of Miscellaneous Social and Developmental Organisation—			
31	I—Directorate of Statistics ...	51,750	...	51,750
34	IV--Directorate of Information and Public Relations.	55,500	...	55,500
39	IX—Pooled Transport and Tourism.	25,000	...	25,000
41	Charges on account of Capital outlay on Irrigation, NED Works.	..	6,235	6,235
41A	Charges on account of Electricity Schemes.	3,94,546	...	3,94,546
42	Charges on account of Public Works (Excluding Establishment and Tools and Plants) etc.	75,65,000	2,371	75,67,371
43	Charges on account of Public Works Establishments and Tools and Plants, etc.	2,94,091	...	2,94,091
46	Charges on account of Famine Relief.	9,00,000	..	9,00,000
	Charges on account of Miscellaneous—			
51	II--Donations for Charitable purpose, etc.	2,72,600	...	2,72,600
56A	VIII--Miscellaneous and Unforeseen charges.	5,00,000	...	5,00,000
57	Charges on account of other Miscellaneous compensations and Assignments.	3,00,000	6,724	3,06,724
58	Charges on account of Extraordinary charges.	3,000	...	3,000
60	Charges on account of Civil Defence.	1	...	1

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
	Charges on account of capital outlay on Industrial and Economic Development—			
63	I—Investment in other Commercial and Industrial undertakings.	2,50,000	...	2,50,000
63A	I—Investment in other Commercial and Industrial undertakings.	10,00,000	...	10,00,000
64	II—Investment in Co-operative Societies.	10,000	...	10,000
66	Charges on account of Capital Outlay on Public Works outside the Revenue Accounts.	1,00,000	..	1,00,000
71	Charges on account of Capital Outlay on Schemes of Government Trading.	...	5,031	5,031
	Charges on account of Loans and Advances, etc.—			
74	II—Agricultural Loans, etc.	3,00,000	...	3,00,000
75	III—Loans to Autonomous District Councils, etc.	1,25,000	...	1,25,000
76	IV—Loans under Community Projects.	2,23,900	...	2,23,900
80	VIII—Educational Loans	5,00,000	...	5,00,000
84	XII—Loans to Electricity Board.	3,21,49,733	...	3,21,49,733
85	XIII—Advances to Government Servant, Assam Financial Corporation, etc.	2,00,000	...	2,00,000
	Total	7,37,93,395	42,265	7,38,35,660

U. TAHBILDAR,
Deputy Secy. to the Govt. of Assam,
Law Department.